

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SUO MOTO WRIT PETITION (CRIMINAL) No(s) . 3/2025

IN RE: VICTIMS OF DIGITAL ARREST RELATED TO FORGED DOCUMENTS

Date : 03-11-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE UJJAL BHUYAN  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : By Courts Motion, AOR

For Respondent(s) : Mr. Sudarshan Singh Rawat, AOR

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Mr. Avijit Mani Tripathi, AOR  
Mr. T.K. Nayak, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Learned Solicitor General of India had submitted a report by the Central Bureau of Investigation in sealed covers. The report was given in two volumes as, on the previous dates of hearing, the matter was being listed before the two Judges Bench. Today, as we are sitting in a three Judges Bench, one more copy of the report in two sealed covers has been handed over in Court. The report was opened, perused and has been resealed.

2. Ms. N.S. Nappinai, learned senior counsel (Mobile: 9820069014; email: [nappinai@nappinai.com](mailto:nappinai@nappinai.com)) is appointed as Amicus Curiae to assist this Court.

3. A copy of the report in a sealed cover shall also be handed over to the learned Amicus Curiae.

4. As per office report, some letter-petition(s) dated 17.12.2024, 29.09.2025, 21.10.2025, 23.10.2025 etc. regarding digital scam have been received. The Registry is directed to provide soft copies of the same to the learned Solicitor General as well as to the learned Amicus Curiae for consideration.

5. List on 10.11.2025.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR